

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 13167/2021

(Arising out of impugned final judgment and order dated 05-07-2021 in SPLA No. 52/2008 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.106368/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.106367/2021-EXEMPTION FROM FILING O.T.)

Date : 17-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Gaurav Dhingra, AOR

For Respondent(s) Mr. Rana Pratap Singh, Adv.
R. No.6 Mr. Shishir Kumar Saxena, Adv.
Mr. R.N. Pareek, Adv.
Mr. Jagmohan Prasad, Adv.
Mr. Deepak Sharma, Adv.
Ms. Payal Swarup, Adv.
Mr. Kanishk Chaudhary, Adv.
Mr. Praveen Swarup, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the petitioner seeking adjournment, matter is adjourned for one week.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
BRANCH OFFICER